



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Appointment of Junior Librarian (State Cadre) in the Department of Law, Justice and Parliamentary Affairs.

Reference:- Service Selection Board No. SSB/Secy/Sel/01/2019/221-27 dated 09-01-2019.

Government Order NO: 794 -LD(Estt) of 2019.
Dated : 04 - 02 - 2019.

Pursuant to the recommendation of the Service Selection Board, sanction is hereby accorded to the temporary appointment of Ms. Sabrena Yousuf Bhat D/o Mohammad Yousuf Bhat R/o Kagaz Gari Mohalla Nowshra, Srinagar as Junior Librarian (OM) in the Department of Law, Justice and Parliamentary Affairs in the pay scale of Level-2 ₹ 19900-63200 in terms of SRO 202 of 2015 dated 30-06-2015 with immediate effect:-

The appointment shall be subject to the following conditions:-

- (i) the appointee shall report in the Department of Law, Justice and Parliamentary Affairs, within a period of 21 days alongwith all original certificates. In case she does not join within the said period, her appointment shall be deemed to have been cancelled without any further notice;
- (ii) the appointee is not already in service, shall give an undertaking in the shape of an affidavit to the effect:-
 - (a) in case adverse report about her character and antecedents is received from the Additional Director General of Police, Criminal Investigation Department (CID) to whom a reference shall be made by the Department of Law, Justice and Parliamentary Affairs, the candidate shall have no claim for the appointment as Junior Librarian and her appointment as such shall be deemed cancelled ab-intio;
 - (b) if on verification of the qualification certificate/reserved category certificate/ experience

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